

Item-14


23.7.2004

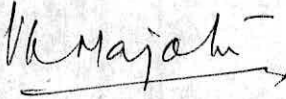
MA-1483/2004 IN  
MA-1484/2004  
OA-1865/2003

Present: Sh. R.S.Rai,  
counsel for applicant.

Heard counsel for applicant on MAs.

We have perused the application filed for seeking revival of the OA and application seeking condonation of delay. On perusal of the same, we do not find that there is any sufficient cause for non-appearance of the applicant and also for condonation of delay. Both the MAs stand dismissed.

  
( KULDIP SINGH )  
Member (J)

  
( V.K. MAJOTRA )  
Vice Chairman (A)

'sd'